- (b) if so, the details of Government land in urban and rural areas, State/Union territory-wise;
- (c) whether any Government land has been encroached upon and if so, the details thereof. State /UT-wise: and
 - (d) the action taken to recover the encroached land?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) There is no centralized data base available that contains records of all Government/Governmental lands (and areas encroached therefrom) held by 29 State Governments, 7 Union Territories and various Central Ministries/ Departments. With land and its management being a subject included in entry No. 18 and 45 of the list II (State list) of 7th Schedule of the Constitution, the responsibility of the management of all lands including Governmental lands rests with the respective State Governments.

Beneficiaries under Indira Awaas Yojana

1623. SHRI ANUBHAV MOHANTY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- who are the people benefitting out of the Indira Awaas Yojaya (IAY);
- the number of houses allotted to the beneficiaries thereunder in Odisha; and
- whether there is any proposal to increase the quota for the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The rural households belonging to Below Poverty Line (BPL) category are benefitted under Indira Awaas Yojana (IAY).

- (b) 1,35,403 houses were allotted to Odisha Under IAY in the year 2015-16.
- To pursue the objective of 'Housing for All by 2022', as envisioned by the Government, the Union Cabinet approved re-structuring of the erstwhile rural housing scheme Indira Awaas Yojana (IAY) into Pradhan Mantri Awaas Yojana -Gramin (PMAY-G) under which it is proposed to construct one crore house in three years from 2016-17 to 2018-19. The target for Odisha is fixed to 2,96,172 housing units for the year 2016-17.

Census of BPL population

1624. SHRI M.P. VEERENDRA KUMAR:

SHRI PREM CHAND GUPTA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

the parameters used to conduct the last BPL census;

- (b) the outcome thereof along with the number of BPL households identified in the census, State/Union Territory-wise and district-wise;
- (c) the salient features of various schemes being implemented/proposed to be implemented by Government on the basis of this census; and
- (d) the details of facilities Government is contemplating/has decided to provide to States including most backward States like Jharkhand, at present?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Ministry of Rural Development launched the Socio Economic and Caste Census (SECC) 2011 in the country to identify beneficiaries household with specific socio-economic characteristics across the country to determine eligibilities and entitlements for different Central Government Schemes. Ranking of Households is made through a three-step process involving 13(thirteen) Automatic Exclusion parameters for identifying not-poor households, 5 (five) Automatic Inclusion parameters for identifying poorest of the poor households and 7 (seven) Deprivation Criteria for identifying poor households. SECC 2011 data captures respondent based disclosures on socio economic status of 17.97 crore rural households which has allowed automatic exclusion of 07.07 crore (39.36 %) of households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 crore (0.91 %) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.72 crore (48.54%) of rural households on the basis of seven criteria.

(c) and (d) The SECC data is being used to select beneficiaries for various rural development programmes of this Ministry using the list of automatically included households and households reporting on 1-7 deprivation in the SECC-2011 in each Panchayat as per requirement of the programmes. The Department of Rural Development, *inter alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAYNRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas of the country including Jharkand through employment generation, skilling of youths, provision of social assistance and other basic amenities.